

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2118
TO BE ANSWERED ON 06.08.2026**

**MIGRATION OF WORKERS AND EMPLOYMENT OPPORTUNITIES IN
ODISHA**

2118. DR. SANTRUPT MISRA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government is aware that migration of workers from Odisha to other States continues despite industrial and mineral development in the State;**
- (b) whether any assessment has been made of employment generated for local youth by industries in Odisha;**
- (c) whether any policy requires industries to provide employment opportunities to local residents;**
- (d) the measures taken to reduce distress migration through skill development, employment generation and livelihood promotion; and**
- (e) the details of migrant workers from Odisha registered under Central welfare schemes during the last three years?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): Migration of workers from one state to another state is a continuous process and dynamic in nature.

The Central Government in coordination with State Governments is implementing various schemes for creating employment opportunities and encouraging self-employment so that people earn their livelihood near their places of residence. These include Viksit Bharat - Guarantee for Rozgar and Aajeevika Mission (Gramin), Aajeevika-National Rural Livelihoods Mission (NRLM), Pt. Deen Dayal Upadhyaya Grameen Kaushlya Yojana (DDU-GKY), Rural Self Employment and Training Institutes (RSETIs), PM- SVANidhi Scheme, Deendayal Antyodaya Yojana - National Urban Livelihoods

Mission (DAY-NULM), Prime Minister's Employment Generation Programme (PMEGP), PM Vishwakarma Scheme, Production-Linked Incentive (PLI) Scheme, Pradhan Mantri MUDRA Yojana (PMMY), Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Pradhan Mantri Viksit Bharat Rozgar Yojana (PMVBRY), Production-Linked Incentive (PLI) Scheme, to name a few.

In order to safeguard the interests of the migrant workers the Central Government had enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and the Working Conditions (OSH) Code. The OSH Code provides for decent working conditions, minimum wages, toll free helpline number, benefits of Public Distribution System, journey allowance once in a year. A Migrant worker is eligible to avail all the benefits which are available to a regular worker of that establishment including benefits of ESIC, EPFO and other benefits etc.

The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including migrant workers and provides them a Universal Account Number (UAN). Over 7.82 lakh migrant workers have been registered on the eShram portal on a self-declaration basis. The schemes have been integrated/ mapped on eShram portal is at Annexure. All the above measures will mitigate the distress migration.

Annexure referred to in reply to part (a) to (e) of Rajya Sabha Un-Starred Question No. 2118 for 06.08.2026 raised by Dr. Santrupt Misra regarding "Migration of workers and employment opportunities in Odisha".

The following schemes have been integrated/ mapped on eShram portal is given below:

Scheme	Scheme Registration	Number of Registrations
One Nation One Ration Card (ONORC)	73,61,93,499	24,48,73,028
Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJY)	41,66,76,734	15,10,06,017
Pradhan Mantri Suraksha Bima Yojana (PMSBY)	51,72,81,467	8,03,78,568
Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G)	14,88,97,111	6,20,69,999
Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	13,42,70,272	3,96,39,896
Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	23,96,52,001	2,25,52,084
Pradhan Mantri Awas Yojana - Gramin (PMAY-G)	3,96,13,796	98,42,205
Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	68,12,403	32,68,728
Pradhan Mantri Matru Vandana Yojana (PMMVY)	3,81,53,383	32,08,136
Pradhan Mantri Awas Yojana - Urban (PMAY-U)	1,12,15,686	24,96,070
Pradhan Mantri Matsya Sampada Yojana (PMMSY)	11,11,879	23,979
National Family Benefit Scheme (NFBS)	29,176	16,667
Indira Gandhi National Disability Pension Scheme (IGNDPS)	8,33,751	1,68,232
Indira Gandhi National Widow Pension Scheme (IGNWPS)	67,83,469	11,76,016
